

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR XRBIA CHAKAN DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE AND CONSTRUCTION ACTIVITIES HAVING ASSET AT XRBIA EIFFEL CITY, CHAKKAN, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Xrbia Chakan Developers Private Limited CIN No: U45209PN2012PTC142553
2.	Address of the registered office	Office No. 125/126, Patil Plaza Mitramandal Chowk, Parvati, Pune, Maharashtra - 411009
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	There are 8 unsold flats as per the data received from corporate debtor, and receivables under Joint Development Agreement.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by writing an email to the RP at: xrbiachakan.abc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by writing an email to: xrbiachakan.abc@gmail.com
10.	Last date for receipt of expression of interest	30 th July, 2025
11.	Date of issue of provisional list of prospective resolution applicants	9 th August, 2025
12.	Last date for submission of objections to provisional list	14 th August, 2025
13.	Date of issue of final list of prospective resolution applicants	23 th August, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 th August, 2025

15.	Last date for submission of resolution plans	22 th September, 2025
16.	Process email id to submit Expression of Interest	xrbiachakan.abc@gmail.com



Sanjay Jeswani
Resolution Professional,
XRBI A Chakan Developers Private Limited,
Reg. No: IBBI/IPA-001/IP-P-02891/2024-2025/14432,
Email: xrbiachakan.abc@gmail.com
Address: Level 15, Dev Corpora, Eastern Express Hwy,
Thane West, Mumbai, Maharashtra 400601
AFA Validity: 30th June, 2025.

Date: 15th June, 2025
Place: Mumbai